## GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:991 ANSWERED ON:27.07.2001 LENDING BY BANKS UNDER POVERTY ALLEVIATION VISHNU DATT

## Will the Minister of FINANCE be pleased to state:

- (a) whether the Government have received complaints against the bank-branches located in Jammu & Kashmir State, especially in Jammu division for not providing funds under various poverty alleviation and rural development schemes of the Governments;
- (b) if so, whether the Government have conducted an inquiry in this regard; and
- (c) if so, the outcome thereof and the action taken against those banks which have been found guilty?

## **Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI G1NGEE N. RAMACHANDRAN):

- (a) As reported by Reserve Bank of India (RBI) and National Bank for Agriculture and RuraDevelopment (NABARD), no such complaints have been received.
- (b) and (c) Does not arise, in view of (a) above.